

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 19.06.2020

(Morning Session)	(Afternoon Session)
Hear Before Charge	Orders
1. S.C. No. 5027/2018	1. M.A. No. 5041/2020
Arguments	Arguments
2. Crl. R.P. No. 5025/2019	2. R.A. No. 5023/2015
3. Crl. Misc. No. 5120/2020	3. R.A. No. 5025/2016
4. Crl. Appeal. No. 5014/2019	4. R.A. No. 5041/2016
5. Crl. Appeal. No. 5004/2020	Judgment
6. R.A. No. 5101/2016	5. R.A. No. 5028/2015
7. R.A. No. 5102/2016	6. R.A. No. 5037/2015
8. R.A. No. 5103/2016	7. M.A. No. 5019/2019
9. R.A. No. 5104/2016	8. M.V.C. No. 44/2014
10. R.A. No. 5105/2016	9. Crl. Appeal No. 5021/2018

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka

Matter listed on 19.06.2020 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	PCR 120/2020	11	CC 83/2016
2	CrI. Misc. 897/2019	12	OS 309/2017
3	CC 839/2018	13	OS 819/2012
4	CC 17/2017	14	OS 600/2018
5	C.Misc. 1419/2015	15	OS 602/218
6	C.Misc. 130/2017	16	OS 599/2018
7	C.Misc. 16/2018	17	OS 597/2018
8	CC 1064/2017	18	OS 598/2018
9	CC 704/2019	19	OS 569/2018
10	CC 1271/2019	20	FDP 1/2006

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,
Anekal

Note: All advocates are required to strictly follow SOP dated 12-06-2020 issued by the Hon'ble High Court of Karnataka.